Target for Textile Export

2202. SHRI DARA SINGH: Will the Minister of TEXTILES be pleased to state:

- (a) the details of targets by Government for textiles exports during 2004-05 as compared to 2003-04;
- (b) the percentage of decline/increase during the above period indicating the reasons therefor; and
- (c) whether there is any proposal to give certain incentives to the industry so as to check dip in textile export due to ever changing global scenario specially in Maharashtra?

THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA): (a) and (b) Textile export target for the year 2004-05 has been fixed at US\$ 15.16 billion, which is 12.3% higher than the export target of US\$ 13.50 billion for the year 2003-04. The textile export target has been fixed after a careful analysis of export trends and potential for growth in each sub-sector of textiles in consultation with the Textile Export Promotion Councils.

- (c) Government has been taking a number of steps from time to time to provide an enabling environment for the Indian textile industry to meet the emerging global competition and to increase textile exports from the country including Maharashtra. Some of the important initiatives taken are:
 - (i) The Technology Upgradation Fund Scheme (TUFS) has been made operation from 1-4-1999 to facilitate the modernisation and upgradations of the sector.
 - (ii) Weaving, processing and garment machinery, which are covered under TUFs, have been extended the facility of accelerated depreciation at the rate of 50%. Cost of machinery has also been reduced through Fiscal Policy measures. This further encourages modernisation.
 - (iii) With a view to making fabric production competitive, the custom duty on shuttleless looms has been brought from 15% to 5%.
 - (iv) To improve the productivity and quality of cotton, Government has launched Technology Mission on Cotton (TMC). The mission comprises four mini-missions, which are being jointly implemented by the Ministry of Agriculture and Ministry of Textiles. One of the

important ingredients of the Mission is to cotton processing facilities by upgrading/modernizing the existing ginning and pressing facilities and setting up of new market yards/improvement of existing market yards.

- (v) The Government has launched a Centrally sponsored scheme titled "Apparel Park for Export Scheme" for imparting focused turust for setting up of apparel manufacturing units of international standards at potential growth centres to give fillip to exports.
- (vi) For upgrading infrastructure facilities at important textile centres, ascneme titled Textile Centre infrastructure Development Scheme" (TCIDS) has been launched.

Besides, to prepare domestic textile industry, for meeting the growing gtooal competition, the following important announcements have been made in the Union Budget 2004-05;

- Except for mandatory excise duty on polyster filament yarn including texturised yarn, synthetic and artificial fibres and synthetic and artificial filament yearns, the whole value addition cnain including cotton textile and cotton clothing items have been given excise exemption option.
- Additional Excise Duty on Textiles & Textile Articles (AT&T) and Additional Excise Duty (Goods for Special Importance) Act have been abolished.
- Basic customs duty on various textile machinery and spare parts has been reduced to 5%.

Schemes for development of Youth and Sports

2203. SHRIMATI VANGA GEETHA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of schemes and programmes for the development of youths and sports implemented/being implemented through Government or non-Government agencies separately, as on date, State-wise, particularly in Andhra Pradesh;
- (b) the amount allocated and utilized on such schemes and the number of persons benefited there from during each of the last three years, Statewise; and